

**F. No. J-11017/22/2018-Judicial (Part-1)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**

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Shastri Bhawan, New Delhi,  
Dated 7<sup>th</sup> October, 2020

**ORDER**

The President is pleased to **engage** following three Advocates as **Senior Panel Counsel** for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**HIGH COURT OF DELHI**

**SENIOR PANEL COUNSEL**

Sl. No.	Name of Advocates (S/Shri)	Contact details	Enrollment No.
1.	Abhishek Singh	Office: A-8 (LGF), Friends Colony (East), New Delhi-110006 Mob: 9910291290, 9650081421 Email: abhishek.lexicons@gmail.com	D/1847/2008
2.	Alok Singh	H. No. 997, Niti Khand-I, Indirapuram, Ghaziabad, UP-201010 Mob: 9910884802 Tel. 011-49875610 Email: alok_singh@rediffmail.com	D/1496/2002
3.	Sandeep Bajaj	A-220, Defence Colony, New Delhi-110014. Mob: 9818324703 Email: adv.sandeepbajaj@gmail.com	D/782/2007

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

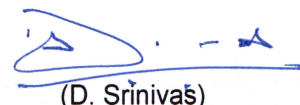
3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi.
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. All the panel counsel as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "List of empanelled Advocates".
9. Guard File/Judicial Section with 5 spare copies.



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